COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 230 of 2013

Dated : 27th February, 2014

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Chhattisgarh State Power Trading Co. Ltd. ... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Superna Srivastava
Ms. Shivani Rana

Counsel for the Respondent(s) : Ms. Pallavi Sharma for R-2.

ORDER

At the request of the learned counsel for the respondent, post the matter for further hearing on **11th March, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

rkt